FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

MARSHALL BREEDERS PRIVATE LIMITED OPERATING IN POULTRY FARMING AT NASHIK

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Marshall Breeders Private Limited CIN - U01222MH2000PTC124317 PAN – AACCM9933F
2.	Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India – 422001
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Nashik, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:a	Details/information can be sought by writing an email to the Interim Resolution Professional/Resolution Professional at cirp.marshallbreeders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	29th July, 2024
11.	Date of issue of provisional list of prospective resolution applicants	8th August, 2024
12.	Last date for submission of objections to provisional list	13th August, 2024
13.	Date of issue of final list of prospective resolution applicants	23rd August, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28th August, 2024
15.	Last date for submission of resolution plans	27th September, 2024
16.	Process email id to submit Expression of Interest	cirp.marshallbreeders@gmail.com

KAMAL R. SHARMA ★ INSOLVENCY PROFESSIONALS ★ Reg.No. IBBI/IPA-001/IP/P-01850/2019-2020/12870

Sd/-
Kamal Sharma
Resolution Professional
Registration Number: IBBI/IPA-001/IP-01850/2019-2020/12870
Registered Address: Office No. 40, 1st floor, 9/15. Morarji Velji Building,
Dr. M.B. Kelkar street, Marine Lines (E), Mumbai - 400062
For Marshall Breeders Private Limited
14th July, 2024 - Mumbai

WESTERN RAILWAY

CONSTRUCTION OF BIO-LAB

Divisional Railway Manager (WA), Western Railway, 6th floor, Engg. Deptt. Mumbai Central, Mumbai - 400 008, invites E-tender Notice No: BCT/24-25/106 dtd. 11/07/2024. Work and location: Lower parel (Workshop):- Construction of Bio-Lab for existing Chemical and Metallurgical Lab (Composite Tender). Approx. cost of work: ₹ 73,93,612.31/-. EMD: ₹ 1,47,900.00/-. Date & time of submission: till 05.08.2024, 15.00 hrs. Date & time of opening: On 05.08.2024 at 15:30 hrs. For further details please visit our website www.ireps.gov.in. 0334

Like us on: facebook.com/WesternRly

LOST & FOUND

I, Mr. Hitendra Ravindra Manchekar, residing at 2102/A, Evergreen Heights, Parsik Nagar, Kalwa, Thane - 400 605 work at Gopalrao Patil Shikshan Prasarak Mandal Sanstha. I has lost important office documents i.e. resolution book and dead stock register, I have registered an FIR No. 1105/2024 at Kalwa Police Station, Kalwa, Thane dt. 10.07.2024. If anyone finds it please contact to office Gopalrao Patil Shikshan Prasarak Mandal, Kalwa, next to Prabhat Samiti, Kalwa, Thane. Please contact the Mob.No. 9820419403.

NORTH WESTERN RAILWAY

E-TENDER NOTICE

DRM/TRD, North Western Railway, Jodhpur for & on behalf of the president of India, invites E-tender for the following work. Complete details of tenders can be seen on Website No.: http://www.ireps.gov.in Date & time of closing of e-tender: 05.08.2024 up to 15.00 hrs. Date & time of opening of e-tender: After 15.00 hrs. on 05.08.2024 Tender No.: 04-TRD-JU-ETENDER-24-25 Name of Work: Outsourcing of maintenance of OHE under JOR, MBNL and DQN OHE cum PSI depot over Jodhpur Division for a period of two years. Approx. Cost of the work (Rs.): ₹ 30107007.22 Tender No.: 05-TRD-JU-ETENDER-24-25 Name of Work: Outsourcing of maintenance of PSI assets under JOR, MBNL, DQN OHE cum PSI depot in SMR-BLDI section and DNA, DIA and SUGH OHE cum PSI depot in DNA-RTGH section over Jodhpur Division for a period of 2 years. Approx. Cost of the work (Rs.): ₹ 15777742.00 For detailed information visit http://www.ireps.gov.in 798-PM/24

FORM G

INVITATION FOR EXPRESSION OF INTEREST MARSHALL BREEDERS PRIVATE LIMITED OPERATING IN POULTRY FARMING AT NASHIK

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN / CIN / LLP No	Marshall Breeders Private Limited CIN - U01222MH2000PTC124317 PAN – AACCM9933F
2.	Address of the registered office	C & M House, N D Patel Road, Nashik, Maharashtra, India – 422001
3.	URL of website	No website
4.	Details of place where majority of fixed assets are located	Nashik, Maharashtra
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details/information can be sought by writing an email to the Interim Resolution Professional/ Resolution Professional at cirp.marshallbreeders@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) ("Invitation")
10.	Last date for receipt of expression of interest	29th July, 2024
11.	Date of issue of provisional list of prospective resolution applicants	8th August, 2024
12.	Last date for submission of objections to provisional list	13th August, 2024
13.	Date of issue of final list of prospective resolution applicants	23rd August, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28th August, 2024
15.	Last date for submission of resolution plans	27th September, 2024
16.	Process email id to submit Expression of Interest	cirp.marshallbreeders@gmail.com

Sd/-
Kamal Sharma
Resolution Professional
Registration Number: IBBI/IPA-001/IP-P01850/2019-2020/12870
Registered Address: Office No. 40, 1st floor, 9/15, Morarji Velji Building, Dr. M.B. Velkar street, Marine Lines (E), Mumbai - 400002
For Marshall Breeders Private Limited
14th July, 2024 - Mumbai

THE COSMOS CO-OP. BANK LTD.

Registered Office: 'Cosmos Tower', Plot No. 6, ICS Colony, University Road, Ganeshkhind, Pune - 411 007. Ph No.: 020-67085308

Corrigendum Notice

That the bank has taken symbolic possession of the property mentioned in schedule written hereunder offered as security for loan facility availed by M/s. Rana Enterprises on 05.07.2024. Possession Notice under Rule 8(1) of SARFAESI Act,2002 has been published in "Indian Express" and "Loksatta" on 09.07.2024.

Name of property owner is inadvertently mentioned as Mr. Gaurav Sanjay Rane in the said notice which should be read as "Mr. Sanjay Radhakishan Rane" for the said possession notice as well as in all previous notices.

Schedule of Property

All that piece and parcel of leasehold property bearing plot no.30 in all admeasuring area of 257.25 Sq. m. along with ownership of construction standing thereon, situated in society known as 'Shri Shantinath Co-operative Tenants Ownership Housing Society Limited, Aurangabad', constructed on land bearing Survey No.18/1 of Village Shahanoorwadi, Taluka and District Aurangabad.

Date : 13/07/2024
Place : Sambhaji Nagar (Aurangabad)

Authorised Officer,
The Cosmos Co-Operative Bank Ltd.

AU SMALL FINANCE BANK LIMITED

(A Scheduled Commercial Bank)
(CIN:L36911RJ1996PLC011381)
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001

APPENDIX IV [SEE RULE 8(1)] POSSESSION NOTICE (for Immovable Property)

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under Section 13 (12) read with (rule 3) of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 22-Apr-22 calling upon the Borrower Jay Bhagwan Kirana & General Stores Through It's Proprietor Arjun Indrajit Ghuge (Borrower), Arun Indrajit Ghuge (Co-Borrower), Smt. Manekarnabai Indrajit Ghuge (Co-Borrower), Indrajit Ghuge (Co-Borrower), (Loan Account No. L9001060720729269) to repay the amount mentioned in the notices being is Rs. 25,63,981/- (Rs. Twenty-Five Lac Sixty-Three Thousand Nine Hundred Eighty-One Only) within 60 days from the date of receipt of the said notice.

The borrower/mortgagor having failed to repay the amount, notice is hereby given to the borrower/mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the 10th day of July of the year 2024.

The borrower/mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of Rs. 25,63,981/- (Rs. Twenty-Five Lac Sixty-Three Thousand Nine Hundred Eighty-One Only) as on 12-Apr-22 and interest and expenses thereon until full payment.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of immovable properties

All That Part And Parcel Of Residential/Commercial Property Land / Building Structure And Fixtures **Property Situated At Plot no. 68 (North Side), Gut No 189, Nagewadi, Te. & Dist.- Jalna, Maharashtra. Admeasuring 111.53 Sq. Mtr.** Owned by **Smt. Manekarnabai Indrajit Ghuge** having four boundaries: **East: ROAD, West: PLOT NO. 72, North: PLOT NO. 67, South: Plot No. 68 Part**

Date : 10/Jul/2024
Place : Jalna, Maharashtra

-sd-
Authorised Officer
AU Small Finance Bank Limited

Bank of Maharashtra

ARC, Chhatrapati Sambhaji Nagar : Zonal Office, "Mahabank Bhavan", C-3, N-1, Town Center, CIDCO, Chhatrapati Sambhaji Nagar - 431003.
Tele.: (0240)- 6645602 e-mail: cmmarc_aur@mahabank.co.in

DEMAND NOTICE

[(Under Section 13(2) of the Securitisation & Reconstruction of Financial Assets and Enforcement of Security Interest Act. 2002 (SARFAESI ACT) read with Rule 3(1) of the Security Interest (Enforcement) Rule, 2002)]

The accounts of the following Borrowers with **Bank of Maharashtra** having been classified as NPA, the Bank has issued notice under S.13(2) of the SARFAESI Act on the dates mentioned below. In view of the non-service of the notice on the last known address of below mentioned Borrowers/Guarantors, this public notice is being published for information of all concerned.

The below mentioned Borrower / Guarantors are called upon to pay to **Bank of Maharashtra** within 60 days from the date of publication of this Notice, the amounts indicated below due on the dates together with future interest at contractual rates, till the date of payment, under the loan/and other agreements and documents executed by the concerned persons. As security for the Borrowers' obligation under the said agreements and documents, the respective assets shown against the names have been charged to **Bank of Maharashtra.**

Sr. N.	Branch / Name & Address of the Borrower(s) & Guarantor(s)	Outstanding dues
1	**Branch: Badnapur branch** **1. Mr. Arvind Punjaram Ghanghav (Borrower), 2. Mrs. Mamtabai Punjaram Ghanghav (Co-Borrower) Both At :** Plot No. 105 / Part, CTS No. 450/65, Nagar Panchayat Milkat No.3156/1, Ekta Nagar, Badnapur, Tah- Badnapur, Dist- Jalna - 431203 **Also at :** At - Dongargaon, Tah- Badnapur, Dist- Jalna - 431202	**Rs. 18,67,438.00 (Rupees Eighteen Lakh Sixty Seven Thousand & Four Hundred Thirty Eight Only)** + Unapplied Interest @ 9.65 % p.a. with monthly rest w.e.f. 08.07.2024 + penal interest and other charges / expenses
	Nature & Amt. of Credit Facility A/c No. : 1) Housing Loan Facility, Rs. 17.50 Lakh. A/c No.: 60366639624	**Date of Demand Notice: 08/07/2024** **Date of NPA : 08/06/2024**
	Description of the Property Mortgaged : Mortgage of all Pieces and Parcels of Land together with the buildings and structures/ House constructed on Plot No. 105/Part, CTS No.450/65, Nagar Panchayat Milkat No. 3156 / 1, Old Gut No.175, Ekta Nagar, Badnapur, Tah- Badnapur, Dist- Jalna. Adm. Area 56.25 Sq. Mtrs. **Bounded as:- East-** 6 Mtrs. Internal Road, **West-** Plot No. 110, **North-** Plot No. 106, **South-** Plot No. 105 (Remaining area) **(Owner : Mr. Arvind Punjaram Ghanghav & Mrs. Mamtabai Punjaram Ghanghav)**	

If the concerned Borrowers / Guarantors shall fail to make payment to **Bank of Maharashtra** as aforesaid, then the **Bank of Maharashtra** shall be entitled to proceed against the above secured assets under Section 13(4) of the Act and the applicable Rules entirely at the risks of the concerned Borrowers / Guarantors as to the costs and consequences.

In terms of provisions of SARFAESI ACT, the concerned Borrowers/Guarantors are prohibited from transferring the above said assets, in any manner, whether by way of sale, lease or otherwise without the prior written consent of **Bank of Maharashtra.** Any contravention of the said provisions will render the concerned persons liable for punishment and /or penalty in accordance with the SARFAESI Act. The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. For more details, the unserved returned notices may be collected from the undersigned. This notice is also being published in vernacular language. The English version shall be final if any question of interpretation arises.

Date : 08/07/2024
Place : Chhatrapati SambhajiNagar

(Randhir B. Prasad)
Authorised Officer & Chief Manager - ARC
Chhatrapati Sambhajinagar Zone.

Motilal Oswal Home Finance Limited

MOTILAL OSWAL HOME LOANS

Regd. Office: Motilal Oswal Tower, Rahimtullah Sayani Road, Opp. Parel ST Depot, Prabhadevi, Mumbai - 400 025, CS : 8291889898
Website: www.motilaloswalhf.com, Email: hfquery@motilaloswal.com

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY IES)

(UNDER RULE 8 (1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002)

Whereas the undersigned being the authorized officer of Motilal Oswal Home Finance Limited, (Formally known as Aspire Home Finance Corporation Ltd), under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice.

The following borrowers having failed to repay the amount, notice is hereby given to the following borrowers and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereunder.

Sr No.	Loan Agreement No. / Name of the Borrower/ Co Borrower/Guarantor	Date of Demand Notice and Outstanding	Date of possession Taken	Description of the Immovable Property
1	LXSHR00416-170038651 & LXSHR00416-170050398 Praveen Arun Shiradakar & Arun Shankar Shiradakar	29-03-2024 for Rs. 1373961/-	10-07-2024	Milkat No 1765, Gat No. 353/1, Village-Kolhar Kh, Tal-Rahuri, Dist-Ahmednagar, Maharashtra 413710
2	LXAHM00416-170047310 Santosh Ramdas Zine & Asha Santosh Zine	21-03-2024 for Rs. 2294197/-	09-07-2024	Milkat No 994 Gat No 90/2 At Zine Wasti Pimpalgaon Malvi Tal&Dist Ahmednagar 414601 Maharashtra
3	LXAHM00216-170031843 Dattatray Manjabapu More & Keshav Manjabapu More	29-03-2024 for Rs. 1273959/-	10-07-2024	Milkat No 1671, Gat No.167, Mouje-Morwadi, Takalimiya, Tal-Rahuri, Dist-Ahmednagar, Maharashtra 413716
4	LXAHM00116-170049537 Sitaram Sakharam Kasal & Sakharam Ashru Kasal	09-04-2024 for Rs. 379961/-	10-07-2024	Grampanchayat Milkat No - 172/1 At - Village - Antarwali Khurd Tal - Shevgaon Dist - Ahmednagar Maharashtra 414502
5	LXAHM00416-170025398 Machhindra Laxman Dhokane & Savita Machhindra Dhokane	08-05-2022 for Rs. 1675762/-	10-07-2024	Gat No/382/2/2, Malganga House At Post Umbre, Taluka Rahuri, Nr/ Maruti Temple, Ahmednagar Maharashtra 414001
6	LXAHM00417-180063748 Santosh Manikrao Badadhe & Surekha Santosh Badadhe	27-02-2024 for Rs. 407829/-	10-07-2024	Gat No. 70 Milkat No. 430 At-Joharapur Tal.-Shevgaon Dist - Ahmednagar . Near Z.P. School & Hanuman Mandir . 0 0 414502 Ahmednagar Maharashtra
7	LXSHR00417-180060822 Ashok Dattatray Shelke & Vanita Ashok Shelke	22-02-2024 for Rs. 438040/-	10-07-2024	Milkat No 516 Gat No 278/1 At Wagholi Tal Shevgaon Dist Ahmedangar Maharashtra 414501
8	LXSHR00416-170029822 & LXMOHOF1121-220584858 Nilesh Shivaji Madke & Manisha Nilesh Madke	30-03-2024 for Rs. 1425251/-	10-07-2024	Gat No.1098/3, Gram Panchayat Milkat No. 7705, Village- Satpute Nagar, Miri Road, Shevgaon, Ahmednagar, Maharashtra 414502

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of Motilal Oswal Home Finance Limited for an amount mentioned herein above and interest thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Place : Maharashtra
Date : 14.07.2024

Sd/-
Authorized Officer
(Motilal Oswal Home Finance Limited)

Bank of Maharashtra

बैंक ऑफ महाराष्ट्र
Bank of Maharashtra
एक परिवार एक बैंक

Branch : ARC, Ch. Sambhaji Nagar Zone Zonal Office, "Mahabank Bhavan", C-3, N-1, Town Center, CIDCO, Ch. Sambhaji Nagar - 431003.
Tele.: (0240)- 6645618, 6645624 e-mail: cmmarc_aur@mahabank.co.in

Sale Notice for Sale of Movable / Immovable Properties

E-Auction Sale Notice (15 days & 30 days) for Sale of Movable / Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described Movable / Immovable properties mortgaged/charged to the Bank of Maharashtra (Secured Creditor), the constructive/symbolic possession of which has been taken by the Authorized Officer of Bank of Maharashtra, will be sold on as **"As is where is, As is what is and whatever there is basis" on 01.08.2024 (For Sr. No. 1 to 4 i.e from LOT No. 1 to 5) & 23.08.2024 (For Sr. No. 5 i.e from Lot No. 6 & 7),** for recovery of dues as mentioned below due to the Bank of Maharashtra (Secured Creditor) from below mentioned borrowers and guarantors. The known encumbrances (If any) along with description of Movable / Immovable properties, reserve price and the EMD are as mentioned in the table.

Sale Notice No.- Chh. Sambhajinagar/E-bikray/1-7/2024-25/1

Sr. No.	Branch Name / Name and address of Borrowers / Guarantors	Total dues for Recovery of which properties are being sold (Rs.) / Possession Type	Details of the Secured Assets Put for Auction / Sale & Type of possession with the Bank & Encumbrances	RP / EMD Amt. (Value in Lakh) / Bid Increase Amt.
1	**Branch :** ARB Ch. Sambhaji Nagar, **Chief Manager, Mr. Somnath Sasane, Mob No. 9960602766** **Borrower:** Vikas Oxygen Refilling Plant Prop. Mr. Sambhaji Dadahari Jogdand. **Guarantor:** Mr. Sanjay Maruti Bhole, Mr. Laxman Jaysing Jogdand, Mr. Akshay Bhagwat	**Total Dues :** Rs. 83,96,210.00 (Rupees Eighty Three Lakh Ninety Six Thousand & Two Hundred Ten Only) + Unapplied Future Interest with monthly rest w.e.f. 01.11.2022 + penal interest and other charges / expenses **Physical Possession**	**LOT No. 1)** Plant and Machinery located at Factory Plot No.920 & 921 situated at Gut No.84, at Ghosapuri, Tal and Dist Beed. As mentioned below : **a)** Perlite Insulated vertical Cryogenic Thermo Siphone Tank, **b)** High Pressure vaporizer, 400 NM3/hr, **c)** Reciprocating Pump (RP 36/32), 15 NB SCH-40, SS-304 seam less pipes, **d)** 1" long stem biobe valve. **e)** Elbow 32x32, **f)** Pressure guage,0-280 bar,6' dial, **g)** Pressure Guage, connector with block, **h)** SRV fitting block i.e. 2x20 Point Manifold system for oxygen. **(Owner: Mr. Sambhaji Dadahari Jogdand)**	Rs. 24.87 / Rs. 2.25 Lakh / Rs. 20,000.00
			LOT No. 2) All pieces & parcel of land situated at Industrial Diverted Land and construction/Structure/Factory thereon, Industrial Plot No. 920 & 921, Gut No. 84, situated at Village- Ghosapuri, Tal.- & Dist. Beed Adm. Area 1200 Sq. Fts. (111.52 Sq. Mtrs). **(Owner: Mr. Sambhaji Dadahari Jogdand).**	Rs. 20.00 / Rs. 2.00 Lakh / Rs. 20,000.00
2	**Branch :** ARB Ch. Sambhaji Nagar, **Chief Manager, Mr. Somnath Sasane, Mob No. 9960602766** **Borrower :** M/s. Surana Agencies, Mr. Vasudeo Haribhau Mahajan (Prop.) **Guarantor:** Mr. Jayesh Vasudeo Mahajan, Mr. Ganesh Shaligram Chavan, Dr. Sharad Namdeo Shinde	**Total Dues :** Rs. 3,12,68,555.00 (Rupees Three Crore Twelve Lakh & Sixty Eight Thousand Five Hundred Fifty Five Rupees Only) + Unapplied future Interest with monthly rest w.e.f. 23.09.2022+ penal interest and other charges / expenses **Physical Possession**	**LOT No. 3)** All pieces & parcel of land situated residential block constructed Final Plot No.183/A, CTS No. 2678/A/9 TPS II (South Part) Radhakisan wadi, Jalgaon Adm. Total Area 483.30 Sq. Mtrs. South part 202.35 Sq. Mtrs.) **(Owner – Mr. Vasudeo Haribhau Mahajan)**	Rs. 376.90 / Rs. 38.00 Lakh / Rs. 5.00 Lakh
	Borrower : Mr. Vasudeo Haribhau Mahajan **Co-Borrower :** Mr. Jayesh Vasudeo Mahajan	**Total Dues :** Total Dues Rs. 68,02,734.00 (Rupees Sixty Eight Lakh & Two Thousand Seven Hundred Thirty Four Rupees Only) + Unapplied future Interest with monthly rest w.e.f. 23.09.2022+ penal interest and other charges / expenses **Physical Possession**		
3	**Branch :** ARB, Ch. Sambhaji Nagar, **Chief Manager, Mr. Somnath Sasane, Mob No. 9960602766** **Borrower :** Mr. Shrirang Madhukarrao Shrawage Mrs. Suchita Shrirang Shrawage and Madhuribai Madhukarrao Shrawage	**Total Dues :** Total Dues Rs. 1,03,06,036.00 (Rupees One Crore Three Lakh & Six Thousand Thirty Six Rupees Only) + Unapplied future Interest with monthly rest w.e.f. 20.06.2023 + penal interest and other charges / expenses. **Physical Possession**	**LOT No. 4)** All pieces & parcels of land situated & residential 4 storyed Building House constructed Plot No.4-2-51, CTS No. 5762, Sheet No.54 & 55 Situated at Keli Bazar, Supari Hanuman road, Chh. Sambhajinagar Adm. Total Area 112.00 Sq. Mtrs.(Total Bult up area 218.10 sq. mtr.) **(Owner – Mr. Shrirang Madhukarrao Shrawage & Mrs. Mala Somaiya W/o Mahendra Somaiya)**	Rs. 98.26 / Rs. 10.00 Lakhs / Rs. 1.00 Lakhs
4	**Branch : ARB Ch. Sambhaji Nagar, Chief Manager, Mr. Somnath Sasane, Mob No. 9960602766** **Borrower :** M/s. Omsai Earthmovers & Spare Parts, Mr. Bainath Navnath Tupe **Guarantor :** Mr. Jitendra Ramesh Ajmera, Mr. Hemant Gopinath Khandagale	**Total Dues :** Rs. 21,73,245.00 (Rupees Twenty One Lakh & Seventy Three Thousand Two hundred Fourty Five Rupees Only) + Unapplied future Interest with monthly rest w.e.f. 24.03.2022 + penal interest and other charges / expenses **Physical Possession**	**LOT No. 5)** All pieces & parcel of land situated residential Flat constructed Flat No. B 2/7, Stilt First Floor, Sector B, Kasaliwal Tarangan, Gut. No. 148 & 149 Situated at Village-Mitmita, Tal. & Dist. Chh. Sambhajinagar. Adm. Total Area 51.04 Sq. Mtrs. **(Owner – Mr. Bainath Navnath Tupe)**	Rs. 21.71 / Rs. 2.18 Lakhs / Rs. 20,000.00
5	**Branch: Turkabad (Mr. Rahul Dongare - 9673994995, Chief Manager)** **Borrower :** M/s Rajlaxmi Oil Industries (Partnership Firm) Partners- Mr. Laxmikant Krushnarao Sidlambe & Mr. Rameshwar Krushnarao Sidlambe **Guarantor :** Mr. Krushnarao Pralhadrao Sidlambe, Mr. Badrinath Prakashrao Sidlambe, Mr. Pandurang Kisanrao Sidlambe, Mr. Kailas Pralhadrao Sidlambe & Mr. Arun Nanasaheb Padar	**Total Dues :** Rs. 9904789.00 (Rupees Ninety Nine Lakhs Four Thousand Seven Hundred Eighty Nine Only) + Unapplied future Interest with monthly rest w.e.f. 11.04.2024 + penal interest and other charges / expenses **Symbolic Possession**	**LOT No. 6)** **a.** All pieces & parcel of land situated Factory land and building situated at Grampanchayat Milkat No.935, New No.981, Turkabad Kharadi, Tal. Gangapur, Dist. Chhatrapati Sambhajinagar (Adm.464.53 Sq. Mtrs.) **(Owner – Mr. Laxmikant Krushnarao Sidlambe and Mr. Badrinath Prakashrao Sidlambe)** **b.** All pieces & parcel of land situated Factory land and building situated at Grampanchayat Milkat No.936, New No.982 Turkabad Kharadi, Tal. Gangapur, Dist. Chhatrapati Sambhajinagar (Adm. 464.53 Sq. mtrs) **(Owner – Mr. Laxmikant Krushnarao Sidlambe and Mr. Badrinath Prakashrao Sidlambe)**	Rs. 76.38 / Rs. 7.65 Lakhs / Rs. 50,000.00
			LOT No. 7) All pieces & parcel of land situated residential Plot No 1B with construction at Santaji Co-Op Housing Society Ltd. Gat No.40, Kanchanwadi, Tal. & Dist. Chhatrapati Sambhajinagar within the limits of Municipal Corporation Chhatrapati Sambhajinagar (Adm. 2130 Sq. Ft. land and built up area GF 906 Sq. Ft. and FF 646 Sq. Ft.) **(Owner – Mr. Kailas Pralhadrao Sidlambe)**	Rs. 61.00 / Rs. 6.10 Lakh / Rs. 50,000.00

1. The auction sale for all properties will be Online through website **https://ebkray.in/eauction-psb** [Contact Numbers-8291220220, **Email : support.ebkray@psballiance.com]** **on 01.08.2024 (For Sr. No. 1 to 4 i.e from LOT No. 1 to 5) & 23.08.2024 (For Sr. No. 5 i.e from LOT No. 6 & 7) from 01:00 PM to 05:00 PM (IST)** with unlimited extensions of 5 minutes duration each. **Last date of submission of bid/tender with EMD is 31.07.2024 & 22.08.2024 respectively up to 04.00 P.M.** The intending purchasers can inspect the property/ies with prior appointment at his / her expenses from **22.07.2024 to 22.08.2024 between 12.00 P.M. to 4.00 PM. For prior appointment, please contact to the Concerned Branch. Bidders shall improve their offers as mentioned above during online bidding for property/ies.**
2. For detailed terms and conditions of the sale, please refer to the link **"http://www.bankofmaharashtra.in/properties_for_sale"** provided in the Bank's website & on **E-bikray portal (https://ebkray.in/eauction-psb).**

Date : 10/07/2024,
Place: Chh. Sambhaji Nagar

Authorized Officer,
Bank of Maharashtra, Chh. Sambhaji Nagar Zone

KAMAL K. SHARMA INSOLVENCY PROFESSIONALS Reg.No. IBBI/IPA-001/IP-P01850/2019-2020/12870

IDBI BANK

CIN:L65190MH2004GOI148838

IDBI Bank Limited
Retail Recovery Department, Unit No.1, Safal Pride, Sion Trombay Road, Deonar, Chembur, Mumbai - 400 008

PUBLIC NOTICE FOR SALE THROUGH E-AUCTION SALE OF IMMOVABLE PROPERTY

Under the terms of the
The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Act, 2002

The Authorized Officer (AO) of IDBI Bank Ltd. (IDBI Bank) invites Bids/Offers for sale of the following secured assets through e-Auction under the provisions of the Securilization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with the Security Interest (Enforcement) Rules, 2002.

Brief Description of Property	Lot No	Possession Date	Reserve Price	EMD	Mortgagor	Loan Outstanding	Contact Person
Flat No 301, 3rd Floor, A-1 Wing, Bldg No 1, Commender Hira Siddhi Homes S.no- 16, H. No-1, Karade Panvel 410220 (Area - 887 Sqft BUA)	I	04-01-2024	Rs. 39,59,000/- (Rupees Thirty Nine lakh fifty nine thousand only)	Rs. 3,96,000/- (Rupees Three lac ninety Six Thousand only)	**Shri. Deepak Bhikanrao More And Smt. Swapna Deepak More** **LAN:** 122967510003667, 122967510003612, 0332675100011291, 0332675100011352 0332675100010955, 0332675100010900,	As on 24.07.2024, Rs. 1,05,61,741/- plus interest thereon w.e.f. 24.07.2024	Shri Avinash Adhangale (M) 9892202324 (e-mail), avinash.adhangale @idbi.co.in Shri Nityanand Sundaray (M) 9009811977- (e-mail) nityananda.sundaray @idbi.co.in Shri Vishnu Awari on (M) 9850883301 (e-mail) vishnu_awari @idbi.co.in Shri Ritesh Kumar Agarwal on (M) 9031388506 (e-mail) ritesh.agarwal @idbi.co.in
Flat No 604, 6th Floor, A-1 Wing, Bldg No 1, Commender Hira Siddhi Homes S.no- 16, H. No-1, Karade Panvel 410220 (Area - 887 Sqft BUA)	II	04-01-2024	Rs. 39,59,000/- (Rupees Thirty Nine lakh fifty nine thousand only)	Rs. 3,96,000/- (Rupees Three lac ninety Six Thousand only)	**Smt. Swapna Deepak More and Shri. Deepak Bhikanrao More** **LAN:** 0332675100011282	As on 24.07.2024, Rs. 35,99,696 /- plus interest thereon w.e.f. 24.07.2024	

2	Sale of Bid/ Tender Document	**14/07/2024 to 29/07/2024**
3	Date of Inspection	**Tuesday, 23/07/2024 (11am to 4 pm)**
4	Last Date of Submission of Bid along with EMD	**Thursday, 25/07/2024 (upto 5 pm)**
5	Date and Time of e-auction	**Monday, 29/07/2024 (3 to 4 pm with unlimited extension of 5 min)**
6.	The sale would be on E-Auction platform at website: www.bankeauctionwizard.com through e-auction service provider M/S.ANTARES SYSTEMS LIMITED. and process will be completed at IDBI Bank, Retail Recovery Department, Unit No.1, Safal Pride, Sion Trombay Road, Chembur, Mumbai – 400 008	
7.	The aforesaid property shall not be sold below the reserve price mentioned above.	
8.	The interested bidders shall submit their Bid along with EMD & KYC documents (PAN card / Address proof). On receipt of the EMD, the bidders shall receive user id / password on their valid email id (mandatory for e-auction) from the e-auction service provider M/S.ANTARES SYSTEMS LIMITED	
9.	The amount of EMD paid by the interested bidders will not carry interest.	
10	The property is proposed to be sold on "as is where basis", "as is is what is basis", "whatever there is basis" and "no recourse basis". All statutory liabilities / taxes / maintenance fee / electricity / water charges etc., outstanding as on date and yet to fall due would be ascertained by the bidder(s) and would be borne by the successful bidder. Bank does not take any responsibility to provide information on the same.	
11	Parties may get the Bid Document, which contains detailed terms and conditions of sale, bid forms etc. from any of our office, on all working days or downloaded from IDBI Bank's website.	
12	Secured creditors do not take responsibility for any errors/omissions/discrepancy/ shortfall etc in the secured assets or for procuring any permissions etc or for the dues of any authority established by law.	
13.	For further details please refer to IDBI Bank's website (www.idbibank.in) and www.bankeauctionwizard.com	
14.	The Bid Documents can be obtained from the Authorized Officer, IDBI Bank, Retail Recovery Department, Unit No.1, Safal Pride, Sion Trombay Road, Chembur, Mumbai – 400 008 Shri Avinash Adhangale (M) 9892202324 (e-mail) avinash.adhangale@idbi.co.in, Shri Nityanand Sundaray (M) 9009811977 (e-mail)- nityananda.sundaray@idbi.co.in, Shri Abhishek Singh (M) 9839635346 (e-mail)– abhishek.singh@idbi.co.in free of charge and can also be downloaded from www.idbibank.in	
15.	For e-auction support, you may contact Miss. B M Sushmitha / Marina Josephine Jacob Phone Nos. – 8951944383 / 9686196751 Email Id: sushmitha.b@antaressystems.com / marina.j@antaressystems.com; logon at www.bankeauctionwizard.com	
16	Notwithstanding anything stated elsewhere in this auction sale notice, the AO reserves the right to call off the sale process at any point of time without assigning any reasons.	
17	This is also a 15 days' notice to the Borrowers/ Guarantors / Mortgagors of the above loan under the provision of Rule 9(1) of "The Security Interest (Enforcement) Rule, 2002" about holding of sale by inviting bids from the public in general for the sale of the secured assets on above mentioned date if your dues are not cleared in full. Notice is hereby given to you to pay the sum as mentioned above along with up to date interest and ancillary expenses, etc, before the date fixed for auction/ sale failing which the above property will be auctioned/ sold and balance dues, if any will be recovered with interest and costs from you.	

Place : Mumbai
Date : July 14, 2024

Sd/-
Authorised Officer
IDBI Bank Ltd

मधुमेहाच्या रुग्णांनी कॉफी पिणे योग्य की अयोग्य?

आरोग्य वार्ता

नवी दिल्ली : मधुमेह हा एक गंभीर आजार आहे. त्याचा त्रास होत असताना रुग्णांना त्यांच्या आहाराकडे विशेष लक्ष देण्याचा सल्ला दिला जातो. तुम्ही जे काही खाता त्याचा थेट परिणाम हा रक्तातील साखरेवर होतो. त्यामुळे मधुमेहाच्या रुग्णांनी काही गोष्टीपासून दूर राहण्यास सांगितले जाते की, ज्यामुळे साखरेची पातळी वाढण्याचा धोका असतो. मात्र, मधुमेहाच्या रुग्णांसाठी कॉफीचे सेवन फायदेशीर ठरू शकते, असा दावा अभ्यासकांनी केला आहे.

आरोग्यतज्ज्ञांचे म्हणणे आहे की, कॉफीमध्ये कॅफिन आणि पॉलिफेनॉलसह अनेक रसायने असतात, ज्यांचा आपल्या शरीरावर वेगळ्या प्रकारे परिणाम होतो. यापैकी, पॉलिफेनॉल हे रेणू आहेत, जे अँटिऑक्सिडंट गुणधर्मांना प्रोत्साहन देतात. त्याच वेळी, हे अँटिऑक्सिडंट्स मुक्त रॅडिकल्सशी लढा देऊन ऑक्सिडेटिव्ह तणाव कमी करण्यात प्रभावी आहेत.

मात्र, मुक्त रॅडिकल्समुळे हृदयविकार आणि कर्करोगासारख्या आजारांचा धोका वाढू शकतो. विशेषत: टाइप २ मधुमेह असलेल्या रुग्णांमध्ये. या दृष्टिकोनातून पाहिले तर मधुमेहाच्या रुग्णांसाठी कॉफीचे सेवन फायदेशीर ठरू शकते. मात्र, दूध आणि साखर वापरू नका.

कॉफीमध्ये मॅग्नेशियम आणि क्रोमियम यासारखी खनिजे देखील असतात. मॅग्नेशियमचे सेवन वाढल्याने टाइप-२ मधुमेह होण्याचा धोका कमी होण्यास मदत होते. मात्र, काही संशोधनात याचे परिणाम दिसून आले आहेत. कॉफीमध्ये असलेले कॅफीन इन्सुलिनच्या संवेदनशीलतेमध्ये व्यत्यय आणू शकते, ज्यामुळे समस्या वाढू शकतात.

वादळी वाऱ्यासह रत्नागिरी जिल्ह्यात जोरदार पाऊस

लांजा तालुक्यात सर्वात कमी पावसाची नोंद

लोकसत्ता प्रतिनिधी

रत्नागिरी : जिल्ह्यात कोसळणाऱ्या पावसाने रत्नागिरीसह राजापूर आणि मंडणगड या तिन्ही तालुक्यांना चांगलेच झोडपून काढले आहे. वादळी वाऱ्यासह पडणाऱ्या पावसामुळे काही प्रमाणात जनजीवन विस्कळीत झाले आहे. शनिवारी सकाळी संपलेल्या पावसाची रत्नागिरी तालुक्यात सर्वात जास्त १३०.३३ मिलीमीटर सरासरी तर सर्वात कमी लांजा तालुक्यात ५८.८० मिलीमीटर सरासरी एवढ्या पावसाची नोंद करण्यात आली आहे.

जिल्ह्यात पडणाऱ्या वादळी वारा पावसामुळे जन सामान्यांची चांगलीच तारांबळ उडाली. गतवर्षी १३ जुलै २०२३ मध्ये २९.८७ टक्के मिमी सरासरी पावसाची नोंद करण्यात आली होती. मात्र यावर्षी आजपर्यंत ४६.८६ टक्के सरासरी एवढी नोंद करण्यात आली आहे. जिल्ह्यात आतापर्यंत चौदा हजार एकशे एकोणनव्वद मिमी एवढ्या सरासरी पावसाची नोंद करण्यात आली आहे. याबरोबर मंडणगड तालुक्यात ११३.७५ मिमी, दापोली ७८.८३, खेडमध्ये ७२.८५, गुहागर ९७.६०, चिपळूणमध्ये ६२.२२, संगमेश्वरमध्ये ८८.५८, रत्नागिरीत १३०.३३, लांजामध्ये ५७.८० तर राजापूर १०८.८७ मिमी सरासरी पावसाची नोंद करण्यात आली आहे. शनिवारी जिल्ह्यात ८१०.८३ मिमी सरासरी पावसाची नोंद करण्यात आली आहे. जिल्ह्यात कोसळणाऱ्या पावसाचा कोणताही परिणाम रस्ते महामार्ग आणि कोकण रेल्वे वाहतुकीवर झाला नसल्याचे सांगण्यात येत आहे.

दापोली, मंडणगड तालुक्यातील जनजीवन व वाहतुकीवर परिणाम

लोकसत्ता प्रतिनिधी

दापोली : हवामान खात्याने इशारा दिलेल्या कालावधीत दापोली तालुक्यात शांत असलेल्या पावसाने शुक्रवार व शनिवार या दोन दिवसात चांगलाच जोर पकडला आहे. पावसामुळे केळशी-मंडणगड गाडीला अपघात झाला. तर कोंझर, अडखळ व गांधी रस्त्यावर भलामोठा दगड रस्त्यावर आल्याने वाहतूक काही तासासाठी बंद झाली.

शनिवारी सकाळी आठच्या सुमारास केळशी येथून मंडणगडकडे मार्गस्थ झालेल्या केळशी-मंडणगड गाडीस कोनवली येथे एका अरुंद वळणावर गाडी रस्त्यावरून खाली उतरल्याने अपघात झाला. यावेळी या गाडीत चालक व वाहकासह एकूण ३५ प्रवासी प्रवास करीत होते. या अपघातात कोणालाही गंभीर दुःखापत झाली नाही. घटनेची माहिती कळताच तहसील कार्यालयाचे आपत्ती व्यवस्थापन कक्षातील मंडळ अधिकारी व तलाठी यांनी वेळेवर अधिकाऱ्यांचे पथक रुग्णवाहिकेसह तातडीने अपघातस्थळी पोहचले. अभिजित देवळेकर यांच्या जेसीबीच्या साह्याने मदत कार्यास सुरुवात करून गाडी रस्त्यावर आणण्यासाठी प्रयत्न सुरू होता. याबरोबरच मंडणगड नगरपंचायत कार्यक्षेत्रातील कोंझर, अडखळ व गांधी चौकातील प्रभागांकडे जाणाऱ्या रस्त्यावर शुक्रवारी रात्री नऊ वाजण्याच्या सुमारास डोंगराकडील धोकादायक बाजूचा भला मोठा दगड कोसळून रस्त्यावर आला. यामुळे रस्त्यावरील वाहतूक काही तासांसाठी बंद झाली.

म्हाप्रळ बंदरवाडी येथे पावसामुळे घरांचे अंशतः तर मंडणगड येथे सरंक्षण भिंत कोसळल्याने घराचे नुकसान झाले आहे. महसूल विभागाचे कर्मचारी नुकसानीचे पंचनाम्यासाठी घटनास्थळी दाखल झाले आहेत.

अडखळ पुलावरुनही पाणी दोन दिवस सातत्याने सुरू असलेल्या पावसामुळे निवळी नदीचे पाण्याची पातळी वाढल्याने कोंझर व अडखळ या दोन गावांना जोडणाऱ्या पुलावरुन पाणी गेल्याने अडखळ टाकवली या गावाची वाहतूक काही काळाकरिता ठप्प झाली होती.

चिपळुणात डीबीजे महाविद्यालयाच्या आवारातील भिंत कोसळून विद्यार्थ्यांचा मृत्यू

लोकसत्ता प्रतिनिधी

दापोली : चिपळूण येथील डीबीजे महाविद्यालयाच्या कोसळलेल्या संरक्षण भिंतीच्या ढिगाराखाली सापडून दुर्दैवीरीत्या सिद्धांत प्रदीप घाणेकर (१९, मूळ गाव देहगाव, दापोली सध्या रा. लोटे) या विद्यार्थ्यांचा मृत्यू झाला. ही घटना शुक्रवारी संध्याकाळच्या सुमारास घडली.

याबाबत अधिक माहितीनुसार, सिद्धांत शुक्रवारी महाविद्यालय सुटल्यानंतर घरी परतला नाही. म्हणून त्याचा शोध घेण्यात येत होता. मात्र तो कुठेच सापडला नाही. शुक्रवारी डीबीजे महाविद्यालयाच्या आवारात भिंत कोसळल्याचे लक्षात आल्यानंतर त्या ठिकाणी जाऊन पाहणी करण्यात आले असता सिद्धांत याचा मृतदेह भिंतीच्या ढीगाऱ्याखाली आढळून आला. सिद्धांत याचा मृतदेह येथील रुग्णालयात शवविच्छेदनासाठी हलवण्यात आला आहे. त्याठिकाणी महाविद्यालयातील प्रशासन, शिक्षक आणि सिद्धांताचे नातेवाईक दाखल झाले. या सगळ्या घटनेची नोंद चिपळूण पोलीस ठाण्यात करण्यात आली .सिद्धांत दापोली तालुक्यातील वाकवली येथील घोले हायस्कूलचा माजी विद्यार्थी होता. संगणक अभियंता होण्याचे त्याचे स्वप्न होते. वाकवली हायस्कूल मधील हुशार विद्यार्थी असलेला सिद्धांत शिक्षकांमध्येही लाडका विद्यार्थी होता. या अपघातामुळे सिद्धांतचे अभियंता होण्याचे स्वप्न अधुरे राहिले आहे. सिद्धांत खो-खो चा क्रीडा पटूही होता. त्याच्या मृत्यूची बातमी कळताच वाकवली हायस्कूल मधील त्याच्या शिक्षकांनाही अश्रू अनावर झाले. सिद्धांत याचा एक भाऊ ओंकार सैन्यात मध्ये दाखल आहे. घाणेकर कुटुंब हे मूळचं दापोली तालुक्यातील देगाव येथील आहे.

कम्प्युटर सायन्स या विषयातील आवड असल्याने सिद्धांतने चिपळूण येथील डीबीजे महाविद्यालयात कम्प्युटर सायन्ससाठी प्रवेश घेतला होता. तो या विषयाच्या दुसऱ्या वर्षात शिकत होता. सिद्धांत याच्या दुर्दैवी मृत्यूने दापोली तालुक्यात वाकवली देगाव परिसरातून हळहळ व्यक्त केली जात आहे. सिद्धांत हा खेड तालुक्यात लोटे येथे आपल्या मामाकडे राहून आपलं शिक्षण घेत होता. चिपळूण शहरातील डीबीजे महाविद्यालयासमोरील त्या दुर्दैवी अपघाताला जबाबदार कोण असा प्रश्न आता उपस्थित झाला आहे. राष्ट्रीय महामार्ग प्राधिकरणाने घातलेल्या संरक्षक सिमेंट कॉंक्रीट भिंतीवरती दगडाची भिंत घालण्यासाठी परवानगी कोणी दिली? ठेकेदार कोण? ही अनधिकृत टपरी या ठिकाणी नसती तर हा अपघात कदाचित घडला नसता. असे अनेक प्रश्न या दुर्दैवी अपघातानंतर उपस्थित झाले आहेत.

रायगड जिल्ह्यात पावसाची संततधार

लोकसत्ता विशेष प्रतिनिधी

अलिबाग : रायगड जिल्ह्यात पावसाची संततधार सुरू आहे. जिल्ह्यात काही ठिकाणी पूरसदृश्य परिस्थिती निर्माण झाली होती. अनेक रस्ते पाण्याखाली गेले होते. पावसामुळे काही गावांमध्ये सखल भागात पाणी साचले होते. त्यामुळे जनजीवन विस्कळीत झाले होते. दरम्यान प्रादेशिक हवामान विभागाने जिल्ह्यासाठी तीन दिवसांसाठी ऑरेंज अलर्ट दिला आहे. त्यामुळे जिल्हा प्रशासनाने नदीकिनाऱ्यावरील नागरिकांना सतर्कतेचा इशारा दिला आहे.

जिल्ह्यात शनिवारी (दि. १३) सकाळी संपलेल्या २४ तसांमध्ये ८४.५ मिमी सरासरीने पाऊस पडला. जिल्ह्याच्या एकूण पर्जन्यमानाच्या ३१.६ टक्के पाऊस पडला आहे. धरणक्षेत्रातदेखील चांगला पाऊस पडत आहे. त्यामुळे जिल्ह्यातील धरणांमधील पाणीसाठा वाढला आहे.

शुक्रवारी (दि. १२) रात्रीपासून मुसळधार पावसाने रायगड जिल्ह्याला झोडपून काढले. शनिवारीदेखील पावसाची संततधार सुरू होती. अधूनमधून जोरदार सरी येत होत्या. शनिवारी सकाळी ८ वाजता संपलेल्या २४ तासांत रायगड जिल्ह्यात ८४.५ मिलिमीटरच्या सरासरीने पाऊस पडला. महाड, रोहा , मुरुड, म्हसळा, तळा या तालुक्यांमध्ये पावसाचा जोर होता. या तालुक्यांमध्ये १०० मिमीपेक्षा जास्त पावसाची नोंद झाली. रोहा तालुक्यात सर्वाधिक ११४ मिमी पावसाची नोंद झाली.

जुलै महिन्याच्या ९७.५ टक्के पाऊस पडला आहे. रायगड जिल्ह्याचे वार्षिक पर्जन्यमान ३१४८.६ मिमी आहे. ९९५.५ मिमी पाऊस पडला आहे. एकूण वार्षिक सरासरीच्या ३१.६ टक्के पाऊस शनिवारपर्यंत पडला आहे.

शेतीला पूरक पाऊस पडत असल्यामुळे शेतीची कामे सुरू झाली आहेत. भात लावणीच्या कामांना वेग आला आहे. धरणक्षेत्रात देखील चांगला पाऊस पडत अल्यामुळे धरणांमधील पाणीसाठ्यात वाढ झाली आहे. लघुपाठबंधारे विभागाच्या २८ धरणांपैकी १४ धरणे पूर्ण भरली आहेत. जिल्ह्यात सुरू असलेल्या अतिवृष्टीमुळे नद्यांच्या पातळीत वाढ झाली असली तरी त्या इशारा पातळीच्या खाली वाहत होत्या.

तालुकानिहाय पडलेला पाऊस

अलिबाग ८१.३ मिमी, पनवेल ८३.२ , कर्जत ५५.८, खालापूर ५७.१, उरण ५७.६ , सुधागड ९०.६, पेण ६५.५, महाड १०४.६, माणगाव ७९.५, रोहा ११४.२, पोलादपूर ९७.९, मुरुड १११.०, श्रीवर्धन ८१.४, म्हसळा १००.५, तळा १०५.८. सरासरी : ८४.५ मिमी

बांदा येथे मुंबई -गोवा महामार्गावर काम सुरू आहे. त्याचदरम्यान गोव्यातून कोल्हापूरच्या दिशेने जाणारा लोखंड वाहतूक करणारा ट्रक मातीच्या भरावात रुतला. सुदैवाने अपघातात कोणतीही जीवितहानी झाली नाही. क्रेनच्या साहाय्याने सदर ट्रक बाहेर काढण्यात आला.

तिलारी धरण भरले

लोकसत्ता वार्ताहर

सावंतवाडी : दोडामार्ग तालुक्यात विश्रांती घेतलेल्या पावसाने पुन्हा एकदा दमदार हजेरी लावली आहे. शिवाय धरण परिसरात झालेल्या पावसामुळे तिलारी आंतरराज्य धरण तुडुंब भरले असून पातळी १०५ मीटरपर्यंत आली आहे. यामुळे काही तासांत तिलारी मुख्य धरणाच्या पाण्याचा विसर्ग हा कोनाळ पुच्छ कालवा, लहान धरणमधून कोनाळ सांडव्यातून तिलारी नदी पात्रात सुरू होणार आहे. तेव्हा तिलारी नदीकाठच्या गावातील नागरिकांनी दक्षता घ्यावी, असे आवाहन करण्यात आले आहे. दोडामार्ग तालुक्यात गेले दोन दिवस पावसाचा जोर वाढला आहे. तशी नदी-नाले-ओढे पाणी पातळीत पुन्हा वाढ झाली आहे. महाराष्ट्र व गोवा राज्याच्या संयुक्त प्रकल्प असलेल्या तिलारी धरण परिसरात मोठ्या प्रमाणात पाऊस पडत आहे तशी धरणाच्या पाणी पातळीत झपाट्याने वाढ होत आहे. १०५ मीटर टप्पा पार केला जातो. धरणाचे पाणी बाहेर पडायला १०६ मीटर सांडवा पातळी आहे.

तिलारी धरणाच्या सांडवा पातळीमधून पाणी विसर्ग सुरू होण्यास एक - दीड मीटर पाणी पातळी पाहिजे.असाच पावसाचा जोर वाढला तर ती लगेच भरली जाणार आहे. यामुळे काही तासात धरणाचे पाणी हे बाहेर पडण्याची शक्यता गृहीत धरून जलसंपदा विभागाने दक्षता घेतली आहे.

जलसंपदा विभाग वतीने तिलारी नदीकाठचे गाव तिलारी, कोनाळ, घोटगेवाडी, घोटगे, वायंगणतड, आवाड, येळ्पई, साटेली भेडशी, परमे, कुडासे वानोशी, सासोली, मणेरी, या गावांना नोटीस बजावून ,सायरन वाजवून खबरदारी घ्यावी असे आवाहन केले आहे. धरणाच्या पाण्याचा विसर्ग केव्हाही सुरू होऊ शकतो तेव्हा कुणी नदीवर कपडे धुण्यासाठी जाऊ नये, गुरे घेऊन पाण्यात उतरू नये, आंघोळीसाठी जाऊ नये कॉजवे पुल पाण्याखाली गेले तर यावरून पायी चालत किंवा वाहन घेऊन जाण्याचा प्रयत्न करू नये, असे आवाहन जलसंपदा विभाग कार्यकारी अभियंता विनायक जाधव यांनी केले आहे.

अलिबाग परिसराला पावसाचा तडाखा

अलिबाग : अलिबाग तालुक्यातील चिंचोटी येथील डोंगराला भेगा पडल्या आहेत. डोंगरातील माती सरकू लागली आहे. त्यामुळे भूस्खलनाची भीती व्यक्त केली जात आहे. ८ जुलै रोजी पडलेल्या पावसामुळे चिंचोटी येथील डोंगराला भेगा पडल्या होत्या. त्या वेळी काही अधिकाऱ्यांनी चिंचोटी गावाला भेट देऊन डोंगराची पाहणी केली होती. शनिवारी (दि. १३) पडलेल्या पावसामुळे या डोंगरामधून माती खचू लागली आहे. दरड कोसळण्याची शक्यता असल्यामुळे, चिंचोटी ग्रामपंचायतीने डोंगरालगत असलेल्या घरांमधील लोकांना सुरक्षितस्थळी स्थलांतर करण्याचे निर्देश दिले आहेत. अलिबाग येथील जिल्हा सरकारी रुग्णालयाच्या दुसऱ्या मजल्यावरील सर्जिकल वॉर्डमध्ये पाणीच पाणी झाले होते. त्यामुळे रुग्णांसह त्यांचे नातेवाईक आणि आरोग्य कर्मचाऱ्यांची चांगलीच तारांबळ उडाली होती. वॉर्डमधील पाणी काढण्यासाठी कर्मचाऱ्यांना चांगलीच कसरत करावी लागली. दरम्यान पावसाच्या पाण्याचा निचरा होण्यासाठी बसवण्यात आलेल्या पन्हेळीत कचरा साचल्याने ही परिस्थिती उद्भवल्याचे रुग्णालय प्रशासनाच्या वतीने सांगण्यात आले.

अलिबाग शहर जलमय

शनिवारी दिवसभर सुरू असलेल्या पावसामुळे अलिबाग शहर आणि त्यालगतचा परिसर जलमय झाला होता. पीएनपी नगर, तळकर नगर, रामनाथ, चेंढरे, बाफना बाग परिसर, जिल्हा न्यायालयालगतचा परिसर जलमय झाला होता. सखल भागातील घरांमध्ये पाणी शिरल्याने पूरसदृश्य स्थिती निर्माण झाली होती. पाण्याचा निचरा होत नसल्याने रहिवाशांची मोठी अडचण झाली होती. चेंढरे बायपास परिसरातील निवासी भागात पाणी साचले होते.

दुसरीकडे अलिबाग ते खानाव मार्गावरून ठिकठिकाणी पाणी वाहत होते. मात्र वाहनचालक धोका पत्करून त्या पाण्यातून वाहन चालवत होते. एक मिनीडोअर पाण्यातून येत असताना वाहून जात उलटली. स्थानिक नागरिकांनी आतील प्रवाशांना आणि मिनीडोअरला सुखरूप बाहेर काढले. अलिबाग रेवदंडा मार्गावर नागाव येथेही रस्त्यावर पाणी झाले होते.

pnb Housing Finance Limited

ताबा सूचना (स्थावर मालमत्तेकरिता)

कोकण रेल्वे कार्पोरेशन लिमिटेड

(भारत सरकारचा उपक्रम)

खुली ई-निविदा मागविणारी सूचना दिनांक 12.07.2024

कोकण रेल्वे कॉर्पोरेशन लि. च्या वतीने, वरिष्ठ विभागीय अभियंता, रत्नागिरीद्वारा खालील कामासाठी खुली ई-निविदा आमंत्रित करण्यात येत आहे.

अनु. क्र. 1: कामाचे नाव: एसएसई\माणगाव विभागांतर्गत टर्नआऊट्सचे ओव्हरहॉलिंग. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-14). अंदाजे मूल्य: ₹ 18,13,084/- ईएमडी: ₹ 36,300/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 2: कामाचे नाव: एसएसई/विलवडे विभागांतर्गत ट्रॅकवरील तण काढणे. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-19). अंदाजे मूल्य: ₹ 18,37,480/- ईएमडी: ₹ 36,800/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 3: कामाचे नाव: एसएसई/रत्नागिरी विभागांतर्गत ट्रॅकवरील तण काढणे. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-18). अंदाजे मूल्य: ₹ 9,48,935/- ईएमडी: ₹ 19,000/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 4: कामाचे नाव: एसएसई/चिपळूण विभागांतर्गत ट्रॅकवरील तण काढणे. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-17). अंदाजे मूल्य: ₹ 17,61,628/- ईएमडी: ₹ 35,200/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 5: कामाचे नाव: एसएसई/कणकवली विभागांतर्गत ट्रॅकवरील तण काढणे. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-20). अंदाजे मूल्य: ₹ 20,73,665/- ईएमडी: ₹ 41,500/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 6: कामाचे नाव: एसएसई/माणगाव विभागांतर्गत ट्रॅकवरील तण काढणे. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-16). अंदाजे मूल्य: ₹ 25,86,292/- ईएमडी: ₹ 51,700/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 7: कामाचे नाव: जीपीएस पीसी आधारित ओएमएस मशीनसाठी दुरुस्ती आणि देखभाल करार. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-21). अंदाजे मूल्य: ₹ 1,65,000/- ईएमडी: ₹ 3,300/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अनु. क्र. 8: कामाचे नाव: एसएसई\चिपळूण विभागांतर्गत टर्नआऊट्सचे ओव्हरहॉलिंग. (निविदा क्रमांक: केआर-आरएन-डब्ल्यू-2024-13). अंदाजे मूल्य: ₹ 11,17,225/- ईएमडी: ₹ 22,400/- निविदा ऑन लाईन सादरीकरणासाठी शेवटचा दिनांक आणि वेळ: 06/08/2024 रोजी 15.00 वा.

अधिक माहितीसाठी क्षेत्रीय रेल्वे व्यवस्थापक, कार्यालय, एमआयडीसी क्षेत्र, मिरजोळे, रत्नागिरी कार्यालयाशी संपर्क करा. (संकेतस्थळ: https://www.ireps.gov.in)

कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना, महाराष्ट्र ग्रामीण रस्ते विकास संस्था, धुळे

जाहीर ई-निविदा सुचना क्रमांक - १४/२०२४-२०२५

धुळे जिल्ह्यातील प्रधानमंत्री ग्रामसडक योजना-३ बॅच-३ (२०२३-२४) अंतर्गत पुलांच्या एकुण ०३ पॅकिजेस मधील ७ कामांची (बी-१ कामे) ई- निविदा मागविण्यात येत आहे.

सदर कामांची सविस्तर ई-निविदा https://www.pmgsytenders.gov.in या वेबसाईटवर दि. १६/०७/२०२४ पासुन प्रसिद्ध करण्यात येत आहे.

सही/-
(श्रीमती एस. एस. पगार)
कार्यकारी अभियंता, प्रधानमंत्री ग्रामसडक योजना
महाराष्ट्र ग्रामीण रस्ते विकास संस्था, धुळे

फॉर्म जी

स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण

मार्शल ब्रीडर्स प्रायव्हेट लिमिटेड

नाशिक येथे पोल्ट्री फार्मिंगमध्ये प्रवर्तनीय असलेली

(भारतीय नादारी व दिवाळखोरीच्या विनियम ३६१ विनियमाच्या पोट-विनियम (१) अंतर्गत (कॉर्पोरेट व्यक्तीकरिता नादारी ठराव प्रक्रिया) विनियम, २०१६)

संबंधित तपशील		
१.	पॅन/ सीआयएन/ एलएलपी नं. सह कॉर्पोरेट ऋणकोचे नाव	मार्शल ब्रीडर्स प्रायव्हेट लिमिटेड सीआयएन : यु०१२२२एमएच२०००पीटीसी१२४११७ पॅन : एएसीसीएम९९३३एफ
२.	नोंदणीकृत कार्यालयाचा पत्ता	सी अँड एम हाऊस, एन डी पटेल रोड, नाशिक-४२२००१, महाराष्ट्र, भारत
३.	यूआरएलची वेबसाइट	उपलब्ध नाही
४.	ठिकाणाचा तपशील जेथे बहुतांश स्थीर मत्ता स्थित आहे	नाशिक, महाराष्ट्र
५.	मुख्य उत्पादने/ सेवांची प्रतिष्ठापित क्षमता	उपलब्ध नाही
६.	मागील वित्तीय वर्षात विकलेली मुख्य उत्पादने/ सेवांचे परिमाण व मूल्य	उपलब्ध नाही
७.	कर्मचारी/ कामगारांची संख्या	0
८.	अधिक तपशील समाविष्ट दोन वर्षांची मागील उपलब्ध वित्तीय विवरणे (वेळापत्रकांसहित), धनकोंची यादी यूआरएलवर उपलब्ध आहेत :	तपशील/ माहिती cirp.marshallbreeders@gmail.com यावर अंतरिम ठराव व्यावसायिक/ ठराव व्यावसायिकांना ईमेलद्वारा लेखी विनंती पाठवून प्राप्त करता येईल.
९.	संहितेच्या कलम २५(२) (एच) अंतर्गत ठराव अर्जदाराकरिता पात्रता यूआरएलवर उपलब्ध आहे :	पात्रता कसोट्या ठराव नियोजन ("निमंत्रण") सादर करण्याकरिता सविस्तरपणे दिलेल्या स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रणामध्ये नमूद केल्या आहेत.
१०.	स्वारस्याच्या अभिव्यक्तीच्या स्वीकृतीकरिता शेवटची तारीख	२९ जुलै, २०२४
११.	भावी ठराव अर्जदारांच्या तरतुदीय सूचीच्या निर्गमनाची तारीख	०८ ऑगस्ट, २०२४
१२.	तरतुदीय सूचीकरिता आक्षेपांच्या सादरीकरणाची शेवटची तारीख	१३ ऑगस्ट, २०२४
१३.	भावी ठराव अर्जदारांच्या अंतिम सूचीच्या निर्गमनाची तारीख	२३ ऑगस्ट, २०२४
१४.	भावी ठराव अर्जदारांकरिता इन्फर्मेशन मेमोरेंडम, इव्हॅल्युएशन मॅट्रिक्स व ठराव नियोजनाकरिता विनंतीच्या निर्गमनाची तारीख	२८ ऑगस्ट, २०२४
१५.	ठराव नियोजनाच्या सादरीकरणाकरिता शेवटची तारीख	२७ सप्टेंबर, २०२४
१६.	स्वारस्याची अभिव्यक्ती सादर करण्याकरिता ईमेल आयडी प्रक्रिया	cirp.marshallbreeders@gmail.com

KAMAL R. SHARMA INSOLVENCY PROFESSIONALS Regd. No. IBBI/IPA-001/IP/P-01850/2019-2020/12870

स्वाक्षरी/-
कमल शर्मा
ठराव व्यावसायिक
नोंदणी क्र. : आयबीबीआय /आयपीए-००१ / आयपी-०१८५० / २०१९-२०२० / १२८७०
नोंदणीकृत पत्ता : ऑफिस नं. ४०, पहिला मजला, ९/१५, मेघराज शेठी बिल्डिंग, डॉ. एम.बी. वेलकर स्ट्रिट, मरिन लाईन्स (पू), मुंबई-४०००६२
मार्शल ब्रीडर्स प्रायव्हेट लिमिटेडकरिता
१४ जुलै, २०२४ - मुंबई